

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/109/7/AMR/2022		7 of IBC	Canara Bank vs ASR Engineering & Projects Ltd

ORDER

Present: Mr. Dishit Bhattacharjee, Ld. Counsel for the FC.
Mr. Y. Suryanarayana, Ld. Counsel for the CD.

From the last so many dates the case is adjourned for settling the matter. Ld. Counsel for the CD seeks time stating that awaiting confirmation from the Competent Authority on the OTS proposal. However, Ld. Counsel for the FC stated that the proposal has been sent to the Higher Authorities for consideration. Keeping in view of the above facts and circumstances, last opportunity has been given for settling the matter. If settlement does not takes place on the next date of hearing, matter will be heard. List the matter on 08.08.2024.

Sd/

SANJAY PURI
MEMBER (TECHNICAL)

Sd/

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)